

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1482 of 2019**

**IN THE MATTER OF:**

**The Liquidator, Concast Steel & Power Ltd.  
(In Liquidation)**

**...Appellant**

**Versus**

**MSTC Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. R. Sudhinder  
and Mr. Ekta Bhasin, Advocates.**

**For Respondent: Mr. Abhijeet Sinha, Advocate for R-1.**

**Ms. Pallavi Pratap and Mr. Saikat Sarkar, Advocates.**

**WITH**

**Company Appeal (AT) (Insolvency) No. 02 of 2020**

**IN THE MATTER OF:**

**Volkswagen Finance Pvt. Ltd.**

**...Appellant**

**Versus**

**Shree Bala Printopack Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Sanjeev Sagar and Mr. Nazia Parveen, Advocates**

**For Respondent: Mr. Nazim Khan, Advocate**

**O R D E R**  
**(Virtual Mode)**

**18.08.2020** The Learned Counsels appearing for the respective parties are directed to submit 'Notes of Written Submission' together with the 'Compilation of Judgments' and the same may be exchanged between them before the next date of hearing.

The Registry is directed to List the Matter on **09<sup>th</sup> September, 2020**.

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**